

is not permitted to import machinery for modernisation and which is closed on account of the lack of this machinery for modernisation?

Shri Manubhai Shah: The hon. Member's question was not completely audible, but I shall reply to whatever I have been able to hear.

This is only part of the mechanisation and not the whole gamut of it. Those who are not exporting certainly are not given this particular benefit, but they can get the benefit from the actual users' licence.

WRITTEN ANSWERS TO QUESTIONS

Sugar Mills in Uganda

{ Maharajkumar Vijaya
} Ananda:
*237+ } Shri Ram Sewak:
} Shri P. G. Sen:

Will the Minister of Commerce be pleased to refer to the reply given to Unstarred Question No. 1761 on the 3rd October, 1964 and state:

(a) whether the memorandum of the agreement reached at Kampala regarding the expansion of sugar industry in Uganda has since been ratified;

(b) if so, its terms and conditions; and

(c) when it is proposed to be executed?

The Minister of Commerce (Shri Manubhai Shah): (a) to (c). Formal exchange of the Instruments of Ratification on the Memorandum of Agreement between the Governments of Uganda and India for the setting up of Sugar Mills in Uganda is yet to be completed. Simultaneously steps are being taken to have detailed project studies made; thereafter a programme for the execution of the Project will be worked out. A statement giving briefly the outlines of the Project is laid on the Table of the House.

STATEMENT

Under the Memorandum of an Agreement between the Government of India and the Uganda Government on collaboration for the development of Sugar Industry in Uganda, signed in Kampala on the 18th September, 1964, India has agreed to expand sugar production in Uganda by 100,000 tons by setting up about four factories. All the machinery and equipment besides materials required for factory buildings would be supplied from India. A Sugar Development Corporation will be set up in Uganda to own these factories and estates. The equity capital of this Corporation will be contributed by the Government of India and its nominees, by the Uganda Government and by private investors in Uganda in the proportion of 45 : 45 : 10. The General Manager of the Corporation will be nominated by the Indian side and he will continue for six years from the commencement of production of sugar. He will be responsible for day to day operation of the factories and the farms and would have adequate powers. The Indian side will also arrange the training of Ugandan citizens for manning the various posts in the factories and in the farms. The overall investment in these sugar factories is estimated between Rs. 12 to 15 crores.

Production and Prices of Automobiles

*237. **Shri R. Ramanathan Chettiar:** Will the Minister of Industry and Supply be pleased to state:

(a) whether it is a fact that a conference of the three manufacturers of automobiles in the country was held recently in Delhi;

(b) if so, the outcome thereof; and

(c) to what extent Government have been able to bring home to them the necessity of pooling their resources to ensure more production, to improve the existing makes and bringing down the high prices?